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ITEM NO. 19

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1)... 2010
CRLMP.NO(s). 8881

(From the judgement and order dated 11/01/2010 in CRM No.
272/2010 of The HIGH COURT OF CALCUTTA)

PRASANTA KUMAR SARKAR Petitioner(s)

VERSUS

ASHIS CHATTERJEE & ANR. Respondent(s)
(For permission to file SLP)

Date: 07/05/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE C.K. PRASAD

For Petitioner(s) Mr. P.K. Ghosh, Sr. Adv.
Mr. C.K. Rai, Adv.
Mr. A Sarkar, Adv.
Mr. Harish Pandey, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Permission to file the special leave petition is
granted.

Application for exemption from filing O.T. is
allowed.

Issue notice.

[Charanjeet Kaur]
Court Master

[Pushap Lata Bhardwaj]
Asstt. Registrar